

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)
NOTIFICATION

Dated- Guwahati, the 19th April, 2017

No. HC.VII-167 (Pt.-I)/2014/1694/A : The following Judicial Officers are **exempted** from attending the Judicial Knowledge Enhancement Programme, scheduled to be held on **22nd & 23rd April, 2017** at the Assam Administrative Staff College, Khanapara, Guwahati –

| Sl. No. | Name | Designation |
|---------|------------------------|--|
| 1. | Shri P.K. Das | District & Sessions Judge, Kokrajhar |
| 2. | Shri B.K. Sen | District & Sessions Judge, Udalguri |
| 3. | Shri A.S.B. Laskar | Addl. District & Sessions Judge, Dibrugarh |
| 4. | Mr. R. Thanga | District & Sessions Judge, Lunglei Judicial District, Lunglei |
| 5. | Smti. Lucy Lalrinthari | District & Sessions Judge, Aizawl Judicial District, Aizawl |
| 6. | Mr. Vanlalmawia | Addl. District & Sessions Judge, Aizawl Judicial District, Aizawl |
| 7. | Smti. Helen Dawngliani | Addl. District & Sessions Judge, Lunglei Judicial District, Lunglei |
| 8. | Mr. T.L. Guite | Registrar, Gauhati High Court, Aizawl Bench, Aizawl |
| 9. | Mr. R. Vanlalena | Judge, Fast Track Court, Kolasib (now Addl. District & Sessions Judge, Aizawl Judicial District, Aizawl) |
| 10. | Mr. Liansangzuala | Judge, Special Court, NDPS Act, Aizawl Judicial District, Aizawl |

Further, Shri S.N. Sarma, Special Judge, CBI, Assam, Addl. CBI Court No. II, Chandmari, Guwahati is **exempted** from attending the programme on **23.04.2017**. However, he is to attend the programme scheduled on **22.04.2017**.

By order,
Sd/- M.K. Kalita
Registrar (Administration)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/1695 - 1721/A dated 19.04.2017
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information (with reference to the Notification No. HC.VII-167 (Pt.-I)/2014/1437-1560/A, dated 29.03.2017)

4. The Accountant General (A&E), Mizoram, Aizawl, for information (with reference to the Notification No. HC.VII-167 (Pt.-I)/2014/1437-1560/A, dated 29.03.2017) `
5. The Registrar (Vigilance / Judl.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
He is also requested to inform the concerned officers of his State accordingly.
8. Shri P.K. Das, District & Sessions Judge, Kokrajhar
9. Shri B.K. Sen, District & Sessions Judge, Udalguri
10. The District & Sessions Judge, Dibrugarh. *She is requested to inform the concerned officer of his District accordingly.*
11. Shri S.N. Sarma, Special Judge, CBI, Assam, Addl. CBI Court No. II, Chandmari, Guwahati
12. Shri A.S.B. Laskar, Addl. District & Sessions Judge, Dibrugarh
13. Mr. R. Thanga, District and Sessions Judge, Lunglei
14. Smti. Lucy Lalrinthari, District and Sessions Judge, Aizawl
15. Mr. Vanlalmawia, Addl. District and Sessions Judge, Aizawl
16. Smti. Helen Dawngliani, Addl. District and Sessions Judge, Lunglei.
17. Mr. Thang Lianmang Guite, Registrar, Gauhati High Court, Aizawl Bench, Aizawl
18. Mr. R. Vanlalena, Judge, Fast Track Court, Kolasib (now Addl. District & Sessions Judge, Aizawl Judicial District, Aizawl).
19. Mr. Liansangzuala, Judge, Special Court, NDPS Act, Aizawl
20. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
21. The Research Officer, Judicial Academy, Assam.
22. The Administrative Officer, Judicial Academy, Assam.
23. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
24. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
25. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
27. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Registrar (Admn.)

19/4/2017